

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.1801 of 2025

Adhivakta Kalyan Samiti,

... .. Petitioner/s

Versus

The Bar Council of India,

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Shweta Kumari, Advocate
For the Respondent/s : Mr.Additional Solicitor General
For Bar Council : Mr. Bipin Kumar, Advocate

CORAM: HONOURABLE MR. JUSTICE AJIT KUMAR
ORAL ORDER

7 13-08-2026 Heard learned counsel for the petitioner and learned
counsel for the respondents.

2. Shri Bipin Kumar, who appears for the Bihar State
Bar Council, submits that there is some development and
proposes to place the same on record.

3. Let appropriate supplementary counter-affidavit be
placed for consideration within a period of two weeks.

4. List this case on 27.08.2026, retaining its position
under 25 cases.

(Ajit Kumar, J)

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